

**PROCEEDINGS OF THE PRL. DISTRICT & SESSIONS COURT BIDAR**

**READ**

- 1) The SOP dated: 26/05/2020 of the Hon'ble High Court of Karnataka, Bengaluru.
- 2) This office Note dated 28/05/2020 and orders passed thereon.

**ORDER NO. 132/2020 BIDAR DATED: 28/05/2020**

In pursuance to the directions issued by the Hon'ble High Court of Karnataka, Bengaluru read SOP at Sl. No. (1) above, the following sitting arrangement of courts is assigned and shall exist from 01/06/2020 to 12/06/2020.

1. During above said period, the following courts mentioned in the below table have been placed as incharge court of that cadre.
2. During the first two weeks, only hearing matters shall be listed.  
ie., a) Ten cases in the Morning Session.  
b) Ten cases in the Afternoon Session.
3. On the dates fixed for hearing, the concerned Presiding Officers shall assign only 50% of Group-C employees during the working hours either on shift basis or on rotation basis and all staff members of Group-B and D shall be on duty. The staff members shall follow all norms including social distancing.

Sl. No	Name of the court	Shall function as incharge court of respective cadres on said dates
1	1. Prl. District & Sessions Judge, Bidar	1. From 01/06/2020 to 12/06/2020.
	2. The Prl. Family Court, Bidar.	2. From 01/06/2020 to 12/06/2020.
	3. Addl. District & Sessions Judge, Bidar	3. From 01/06/2020 to 12/06/2020.
	4. Prl. Senior Civil Judge & CJM., Court Bidar.	4. On 01/06/2020, 04/06/2020, 08/06/2020 and on 11/06/2020.
	5. Addl. Senior Civil Judge & CJM., Bidar	5. On 02/06/2020, 05/06/2020, 09/06/2020 and 12/06/2020.
	6. II Addl. Senior Civil Judge & JMFC., Bidar.	6. 03/06/2020, 06/06/2020, 10/06/2020.
	7. Prl. Civil Judge & JMFC-II, Bidar	7 On 01/06/2020, 04/06/2020, 08/06/2020 and on 11/06/2020.

	8. I Addl. Civil Judge & JMFC-II, Bidar.	8 On 02/06/2020, 05/06/2020, 09/06/2020 and 12/06/2020.
	9. II Addl. Civil Judge & JMFC-II, Bidar.	9. 03/06/2020, 06/06/2020, 10/06/2020.
2	1. The II Addl. District & Sessions Judge, Bidar (Sitting at Basavakalyan) 2. The Senior Civil Judge & JMFC., Basavakalyan 3. The Civil Judge & JMFC., Basavakalyan 4. The Addl. Civil Judge & JMFC., Basavakalyan	1. From 01/06/2020 to 12/06/2020. 2. From 01/06/2020 to 12/06/2020. 3. On 01/06/2020, 03/06/2020, 05/06/2020, 08/06/2020, 10/06/2020 and 12/06/2020. 4. On 02/06/2020, 04/06/2020, 06/06/2020, 09/06/2020 and 11/06/2020.
3	1. The Senior Civil Judge & JMFC., Humnabad. 2. The Prl. Civil Judge & JMFC., Humnabad. 3. The Addl. Civil Judge & JMFC., Humnabad.	1. From 01/06/2020 to 12/06/2020. 2. On 01/06/2020, 03/06/2020, 05/06/2020, 08/06/2020, 10/06/2020 and 12/06/2020. 3. On 02/06/2020, 04/06/2020, 06/06/2020, 09/06/2020 and 11/06/2020.
4	1. The Senior Civil Judge & JMFC., Bhalki 2. The Addl. Civil Judge & JMFC., Bhalki.	1. From 01/06/2020 to 12/06/2020. 2. From 01/06/2020 to 12/06/2020.
5	1. The Senior Civil Judge & JMFC., Aurad-B. 2. The Civil Judge & JMFC., Aurad-B.	1. From 01/06/2020 to 12/06/2020. 2. From 01/06/2020 to 12/06/2020.

**4. The Stenographers/JWs, Bench Clerks, Pending Clerks, Bench Typist and Attender/Peon of all courts shall be present on all sitting days.**

5. Even if a Judicial Officer is not assigned any work on a particular day, he/she shall remain present in the Court and do administrative work.

6. The Judicial Officers and staff members of this unit should not leave the headquarters during above said period without prior permission from concerned.

7. Further, all remaining procedures viz., listing of cases, filing of cases, safety measures, recording of evidence, re-filing, copying applications, recording of statements under section 164 of Cr.P.C etc., shall be adopted as per Standard Operating Procedure of Hon'ble High Court of Karnataka, Bengaluru enclosed with this letter.

*Sunil*  
28/5  
(Kadloor Satyanarayanacharya)  
Prl. District & Sessions Judge  
Bidar.

COPY TO :

1. The Prl. Family Judge, Bidar
2. The I Addl. District & Sessions Judge, Bidar
3. The II Addl. Dist. & Sessions Judge, Bidar (Sitting at B.Kalyan )
4. The Prl. Senior Civil Judge & CJM, Bidar
5. The I Addl. Senior Civil Judge & CJM Bidar
6. The II Addl. Senior Civil Judge & JMFC Bidar.
7. The Senior Civil Judge, Basvakalyan
8. The Senior Civil Judge & JMFC Humnabad
9. The Senior Civil Judge & JMFC, Bhalki.
10. The Senior Civil Judge & JMFC, Aurad-B.
11. The Prl. Civil Judge & JMFC-II, Bidar
12. The I Addl. Civil Judge & JMFC-II, Bidar
13. The II Addl. Civil Judge & JMFC-II, Bidar
14. The Prl. Civil Judge & JMFC Humnabad
15. The Addl. Civil Judge & JMFC Humnabad.
16. The Civil Judge & JMFC, Basavakalyan
17. The Addl. Civil Judge & JMFC, Basavakalyan.
18. The Civil Judge & JMFC, Bhalki.
19. The Addl. Civil Judge & JMFC., Bhalki.
20. The Civil Judge & JMFC, Aurad-B.
21. The Public Prosecutor, Bidar.
22. The Superintendent of Police, Bidar.
23. The Superintendent, District Prison, Bidar.
24. The District Government Pleader, Bidar.
25. The District Bar Association, Bidar.
26. Circulate amongst officials of this court as well as Addl. District & Sessions Court, Bidar.
27. Office Order Book.
28. Adm. File.